

SHRI B. N. DATAR: I presume that a very large number of them have been absorbed.

श्री रामेश्वर अग्निभोज : क्या यह सच है कि युद्ध के समय जिन लोगों ने अंग्रेज सरकार की मदद की थी, और युद्ध के बाद जब उनको दूसरी सर्विसिंग में रखा था, तो उनको सीनियरिटी दी गई थी। उसी प्रकार से राष्ट्रीय कार्य के लिये या देश की सेवा के लिये, जिन्होंने बलिदान किये, उनको क्या सीनियरिटी नहीं दी जानी चाहिये ?

SHRI B. N. DATAR: That is a larger question.

SHRI H. C. MATHUR: How many of the Government servants are affected under this?

SHRI B. N. DATAR: I have not got the number here.

INVESTMENTS BY BANKS AND INSURANCE COMPANIES

*327. SHRI M. GOVINDA REDDY: Will the Minister for FINANCE be pleased to state:

(a) whether (i) underwriting of shares, and (ii) investing in new issues of shares and debentures, of Industrial Companies by Banks, and Insurance Companies are sought to be, regulated by Government; and

(b) if so, in what manner and to what extent?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. GUHA): (a) No, Sir. Such activities, on the part of the banks, are already authorised under section 6 of the Banking Companies Act, which is, however, subject to the restrictions contained in section 19 thereof. Section 33 of the State Bank of India Act, 1955, similarly regulates the investment activities on the part of the State Bank.

As regards Insurance Companies, under the existing provisions of the Insurance Act, 1938:

(i) an insurer is prohibited from 'underwriting of shares';

(ii) investment by an insurer of his 'life' funds is already regulated and

(iii) investment by an insurer of his 'non-life' funds is not at present regulated or intended to be regulated.

(b) Does not arise.

SHRI M. GOVINDA REDDY: May I know, Sir, whether the Shroff Committee has made any recommendations in this regard?

SHRI A. C. GUHA: They made certain recommendations for setting up a consortium of Banks and Insurance Companies for underwriting, or investing in new issues of shares or debentures of Industrial Companies.

SHRI M. GOVINDA REDDY: May I know, Sir, what action the Government took on this recommendation?

SHRI A. C. GUHA: The Reserve Bank set up another committee to look into this recommendation, because some technical matter is involved in it. It was an Expert Committee of some bankers, presided over by Mr. Handoo, Managing Director of the then Imperial Bank. That Committee went into the whole problem and submitted its report.

SHRI M. GOVINDA REDDY: Does it provide for the liberalisation of these restrictions on investment by Banks and Insurance Companies?

SHRI A. C. GUHA: I think, Sir, if the hon. Member looks into the relevant clauses of the Banking Companies Act he will find that there is sufficient scope for the Banking Companies to undertake this sort of business and there is no further question to liberalise those conditions at present.

SHRI B. C. GHOSH: Have Government any proposal under consideration for taking over absolute control of investments of Insurance Companies?

SHRI A. C. GUHA: Nothing at present.

SHRI H. P. SAKSENA: Do Government propose to appoint another Committee to go into the recommendations of the last Committee?

(No reply.)

RAILWAY AND BUS CONCESSIONS TO UNIVERSITY STUDENTS

*328. SHRI D. NARAYAN: Will the Minister for EDUCATION be pleased to state the number of university students who availed of the 75 per cent, concession in fares for railway and bus travel offered by Government to encourage them to tour during their last summer vacation?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI) : 771 in 16 different batches.

SHRI D. NARAYAN: May I know the number Statewise?

DR. K. L. SHRIMALI:

Bombay University	.156
Calcutta University	67
Delhi University	22
Nagpur University	195
Punjab University	184
Rajputana University	35
U. P. Government	112
TOTAL	771

SHRI D. NARAYAN: May I know the expenditure incurred by the Government on this scheme?

DR. K. L. SHRIMALI: Government give concessions to the students. Any grant is up to 75 per cent, of the third class railway fare.

SHRI D. NARAYAN: I want the expenditure that has been incurred on this by the Government.

DR. K. L. SHRIMALI: The total expenditure till June 1955 was Rs. 18,300.

SHRI D. NARAYAN: May I know, Sir, if the scheme will be extended to the students appearing for the matriculation examination; because, after their examination, they have to enter these universities?

DR. K. L. SHRIMALI: This is primarily for the students of the universities. But we shall consider whether it can be extended for the pre-matriculates also.

SHRI D. D. ITALIA: May I know if any concession will also be granted in the case of students travelling by air?

DR. K. L. SHRIMALI: This is only for students travelling by rail.

DR. W. S. BARLINGAY: What kind of concession is given with regard to bus travel?

DR. K. L. SHRIMALI: The same 75 per cent, of the fare.

विभिन्न आदिम जातियों पर मानव विज्ञान विभाग की रिपोर्ट

*३२९. श्री नवाब सिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) मानव विज्ञान विभाग ने आसाम, उत्तर-पूर्वी सीमा एजेंसी तथा अंडमान और निकोबार आदि स्थानों की आदिम जातियों के सम्बन्ध में जो अनुसंधान किए हैं, क्या उनकी कोई रिपोर्ट प्रकाशित हो चुकी है; और

(ख) इन अनुसंधानों के मुख्य निष्कर्ष क्या हैं ?

t [ANTHROPOLOGICAL REPORTS ON VARIOUS TRIBES

*329. SHRI NAWAB SINGH CHAUHAN: Will the Minister for EDUCATION be pleased to state:

fEnglish translation.